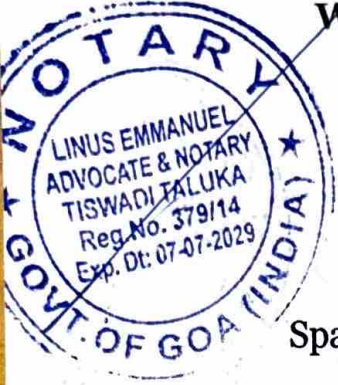


**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH AT PUNE - MAHARASHTRA**



I.A. No. 184/2023 (WZ)

Appeal No: 27/2023 (WZ)

Spacebound Web Labs Pvt. Ltd.

Thr. its Authorised Officer

...Appellant

v/s

Goa State Pollution Control Board

Thr. its Member Secretary

...Respondent

ADDITIONAL AFFIDAVIT ON BEHALF OF THE

APPELLANT

I, Earl Benedict Phillip D'Souza, son of Anthony Jeremy D'Souza, 42 years of age, Indian National, the Authorized Representative of the Appellant herein solemnly affirm, state and submit as under:

1. I state that I am the Authorised Representative of the Appellants in the present Petition. I state that I am well versed with the facts of the present Appeal and I am

A handwritten signature in blue ink, appearing to read 'Earl', with a small mark below it.

authorised to file the present Affidavit before this Hon'ble Tribunal.

2. I state that pursuant to the Order dated 19/06/2025 vide which this Hon'ble Tribunal was pleased to direct the Appellants to place on record the letter dated 26/12/2022 issued by the Respondent, in view of the same I file the present Affidavit for the limited purpose of placing on record the aforesaid Letter dated 26/12/2022 bearing Reference No. 1/20/19-PCB/Tech/18084 issued by the sole Respondent in the present Appeal along with the Covering Letter dated 21/07/2025 bearing Reference No. 8/33/2025-PCB/7784/legal/8149 issued by the Respondent under the Right To Information Act 2005.

Hereto annexed and marked as 'Annexure - 1 Colly' is the Letter dated 26/12/2022 bearing Reference No. 1/20/19-PCB/Tech/18084 along with Covering Letter dated 21/07/2025 bearing Reference No. 8/33/2025-PCB/7784/legal/8149.



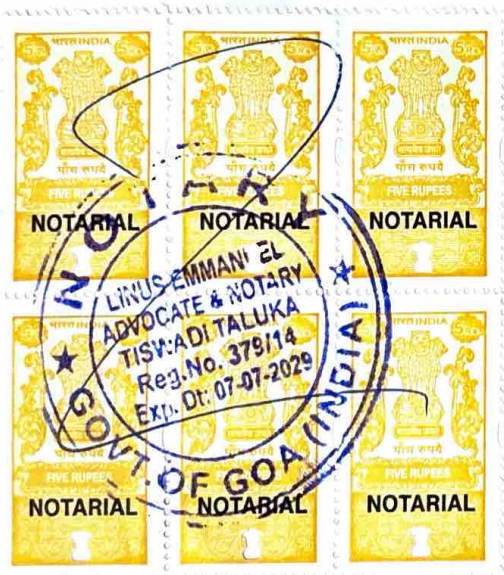
3. I state that the contents of the aforementioned paragraphs Nos. 1 to 2 in the present affidavit are true to the best of my knowledge and I believe the same to be true and correct.



Solemnly affirmed at Panaji – Goa

On this 07th day of August 2025

Deponent



SOLEMNLY AFFIRMED AND VERIFIED
BEFORE ME BY Earl Dsouza
WHO IS IDENTIFIED BEFORE ME BY
WHOM I KNOW
SR. NO. 3207/25
DATED: 07/08/2025

Linus Emmanuel
Advocate & Notary
Tiswadi Taluka
Reg. No 379/14

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GOA STATE POLLUTION CONTROL BOARD

गोंय राज्य प्रदूषण नियंत्रण मंडळ

(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Board)

Phone Nos. : 0832-2407700,
2407701, 2407703



Email Ids:
Chairman, GSPCB: chairman-gspcb.goa@nic.in
Member Secretary, GSPCB: ms-gspcb.goa@nic.in
Office: mail.gspcb@gov.in

No.8/33/2025-PCB/7784/legal/8149

By Reg. A.D

21/07/2025

To,
Adv. N. Verenkar
Naik Villa Bulding
Panaji Goa 403001.

Sub: Information under the Right to Information Act, 2005.
Ref: Your application dated on 15/7/2025.

Sir,

With regard to your application as referred to above; as per the information submitted by the relevant section of the Board that maintain these records; I am to inform you as under;

Sr. No.	Information Sought	Reply
1.	Please to issue urgent certified copy of the letter dated 26/12/2022 with the Ref. 1/20/19-PCB/Tech/18084 issued by you to M/s. Spacebound Web Labs Pvt Ltd the urgent certified copy is needful the purpose to produre it before National Green Tribunal at Pune on the Next date of hearing.	The copy of the letter issued may be collected.

The information as available on record of the Board runs into 1 pages and which may be collected by you from the office of the Goa State Pollution Control Board at Saligao, Goa, upon payment of Rs.2/- at the office Board, towards charges for providing the requested certified copies or paid through NEFT/RTGS Bank details are as follows:-

Name of Party – Goa State Pollution Control Board
Bank Account No – 01641010003480
Bank Name – Punjab National bank
Branch – Patto Panaji Branch
IFSC Code – PUNB0016410
MICR code -- 403024011

Yours faithfully,

Public Information Officer
Goa State Pollution Control Boar

Copy to;
1. Office File
2. Guard File

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GOA STATE POLLUTION CONTROL BOARD
गोंय राज्य प्रदूषण नियंत्रण मंडळ

(An ISO 9001-2015, ISO 14001:2015, ISO 45001:2018 Certified Board)

Phone Nos. : 0832-2407700
2407701, 2407702

Tel/Fax No. : 0832-2407700
Mobile No. : 9356315662



Email Id:
Chairman, GSPCB, chairman-gspcb.goa@nic.in

Shri. Mahesh Patil
Chairman

1/20/19-PCB/Tech/18084

Date: 26/12/2022

To
M/s. Spacebound Web Labs Private Limited
C/o. Parag Uke,
Village Vile Parle, Near W.E. Highway,
Next to Neelkanth Complex, Sahar Road, Vile Parle,
Mumbai-400099.

Sub: Application for permission to conduct Sunburn Music Festival on the
28th, 29th, & 30th of December 2022 at Anjuna-Goa

Sir,

With reference to the subject cited above, you are required to submit security deposit of Rs. 10 Lakhs (in the form of DD) and noise monitoring fees of Rs. 25000/- per station per day with four monitoring locations for three days event i.e $25000 \times 4 \times 3 = 3,00,000/-$ and background of two monitoring locations i.e $25000 \times 2 = 50,000/-$ (Total monitoring fees Rs. 3,50,000)

Your application will be processed only after submission of the above.

Yours Faithfully,


Mahesh Patil
(Chairman)

Copy to:-

- 1) Office copy.
- 2) Guard file

"Information" made available under
Right to Information Act 2005


PIO / APIO
Goa State Pollution Control Board, Saligao Goa.